## NATIONAL COMPANY LAW TRIBUNAL

## SPECIALBENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQUI, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/351/ (IB)/2017

NAME OF THE PETITIONER(S)

: FUJITEC INDIA LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

B. R. Shankarding nm

V. J. ARUL RAJ Adv.

2, A- NARRAYANAN

Respondent bush Whankardingan

## **ORDER**

Counsel for both the parties are present. Counsel for Corporate Debtor submitted that they are willing to pay the outstanding debt with regard to which a compromise memo is likely to be drawn, which shall be submitted to this Bench alongwith DD/RTGS in order to show their bonafide, failing which the matter shall be taken up for final hearing. Put up on 23.10.2017 at 10.30 A.M.

> Ch. Mohd Sharief Tariq Member (Judicial)

bc